IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(C) No. 3825 of 2019

Smt. Prem Lata Devi Khetan & Ors. … … Petitioners
Versus
Jhumri Tilaiya Nagar Parishad, Jhumri Tilaiya, Koderma, through its Executive Officer & Anr. … … Respondents

CORAM: HON'BLE MR. JUSTICE RAJESH SHANKAR

For the Petitioners : None
For the Respondents : None

07/22.04.2021 The present writ petition is taken up today through Video conferencing.

It has been informed to this Court that in view of the resolution as contained in Reference No. 1165-1201/2021 dated 18.04.2021 passed by the Jharkhand State Bar Council, the learned lawyers of this Court, District Courts, Sub-Divisional Courts, Tribunal and all other Courts in the State of Jharkhand will refrain themselves from all Court works for next seven days in the wake of second wave of Covid-19 pandemic.

No one appears on behalf of the parties.

Put up this case under appropriate heading on 07.07.2021.

Till then, the interim order dated 24.02.2021 shall continue.

(Rajesh Shankar, J.)

Manish